

BUSINESS ADVISORY COMMITTEE

THIRTY-THIRD REPORT

(Second Lok Sabha)

The Business Advisory Committee held a sitting on Monday, the 15th December, 1958.

2. The Committee recommend the allocation of time to the following items of legislative and other business as shown against each item:—

- (1) The Indian Tarrif (Amendment) Bill, 1958 2 hours.
- (2) The Cinematograph (Amendment) Bill, 1958 3 hours.
- (3) The Securities Contracts (Regulation) Amendment Bill, 1958 1 hour.
- (4) The Foreign Exchange Regulation (Amendment) Bill, 1958 2 hours.
- (5) The Chartered Accountants (Amendment) Bill, 1958, as passed by Rajya Sabha 4 hours.
- (6) The Cost and Works Accountants Bill, 1958
(*Motion for concurrence in the recommendation of Rajya Sabha for reference of the Bill to a Joint Committee*) 2 hours.
- (7) The Workmen's Compensation (Amendment) Bill, 1958, as passed by Rajya Sabha 4 hours.
- (8) The Orissa Weights and Measures (Delhi Repeal) Bill, 1958 ½ hour.
- (9) The Representation of the People (Amendment) Bill, 1958, as reported by the Select Committee 3 hours.
- (10) No-Day-Yet-Named Motion to be moved by Shri Braj Raj Singh and others *re*: fixation of a higher price of sugar-cane as recommended by the U. P. and Bihar State Legislative Assemblies 2 hours.

NEW DELHI;

The 15th December, 1958.

M. ANANTHASAYANAM AYYANGAR

Speaker.